

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2549

ANSWERED ON:08.12.2006

BEAUTIFICATION OF DELHI

Singh Deo Smt. Sangeeta Kumari;Yadav Shri Giridhari

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

(a) The details of works assigned to the Delhi Development Authority (DDA) ;

(b)Whether the DDA has not been able to complete the works already assigned to it by the Government as a result of which Delhi could not be made beautiful and clean ;

(c) If so, the reaction of the Government thereto; and

(d) The action taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d) The object of the Delhi Development Authority (DDA) is to promote and secure the development of Delhi according to plan and to do anything necessary or expedient for the purpose of such development. DDA has undertaken acquisition of land, development of housing and commercial complexes as well as greens and sports complexes with a view to promote planned development of Delhi. DDA has reported that all efforts are made to complete the works. Residential and commercial areas are transferred to local body after development for upkeep and maintenance of civic services. The green areas developed by DDA are being maintained by DDA.